Enforcement of Social Security Scheme

†* SHRI RAJ MOHINDER SINGH MAJITHA: DR. MURLI MANOHAR JOSHI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government had enforced social security scheme in the country in January, 2004;
- (b) if so, the facts in this regard together with the number of zones in the country in which this scheme was started in the first phase;
- (c) the number of persons that have benefited, so far under this scheme; and
- (d) the number of zones to which this scheme will be extended by March, 2005?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO): (a) Yes Sir.

- (b) The Government launched the Unorganised Sector Workers' Social Security Scheme, 2004 in January on pilot basis in 50 districts covering all States/UTs except Andaman, Nicobar and Lakshadweep.
- (c) About 3500 unorganised workers have been registered under the scheme.
- (d) Presently, the scheme is being re-worked in consulation with the Planning Commission and Ministry of Finance.

Growth of Service Sector

- *40. SHRI M.A.M. RAMASWAMY: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that the future growth of our GDP would be influenced by the growth of the service sector substantially;
- (b) if so, whether Government propose to set up an agency to explore the potential for growth of the various sub-sectors of services in the next few years and create the manpower and financial inputs for the rapid

[†]Original notice of the question was received in Hindi.